

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos.17 of 2011, 18 of 2011 &  
19 of 2011**

**Dated: 12<sup>th</sup> December, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**Tata Power Co. Ltd.**

**Versus**

**M.E.R.C.**

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**Appellant (s)**

**Respondent (s)**

Counsel for the Appellant (s) : Ms. Poonam Verma.

Counsel for the Respondent (s) : Mr. Buddy A. Rangnadhan

**ORDER**

At the request of learned counsel for the State Commission, post the matter for hearing on **3<sup>rd</sup> January, 2012.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**rkt/ks**